

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2017/ 166

Date: 30.03.2017

Upon selection in the recruitment of Law Clerk-cum- Legal Research Assistant, following candidates were offered for contractual engagement vide letter dated 15.02.2017 and asked to join their duties upto within seven days but who failed to join the duties upto 10.03.2017 despite of notice dated 01.03.2017;

S. No.	Roll No.	Name of Candidate
1	502	Abhilash Kalla
2	572	Gaurav Dahiya
3	667	Nikhil Gupta

Therefore, candidature of aforementioned persons for engagement of Law Clerk-cum- Legal Research Assistant, is hereby cancelled with immediate effect.

By Order



REGISTRAR (ADMN.)

No. I/A(iii)(a)(6)/2006/(Part)/2015/ 800

Date: 30.03.2017

Copy forwarded to the followings for information and necessary action:-

1. Registrar (Admn./Class.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. System Analyst (DIO), Computer Cell, Rajasthan High Court, Jodhpur with direction to upload the same on official website.
3. Notice Board, Rajasthan High Court, Jodhpur.
4. Concerned for information.


REGISTRAR (ADMN.)